

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3556  
ANSWERED ON:29.07.2009  
REMOVAL OF NAME FROM INTERPOL NOTICE  
Bais Shri Ramesh;Singh Shri Radha Mohan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Government has asked the Interpol to remove the name of Italian businessman Otavio Quatrochi from the list of red corner notice;
- (b) if so, the reasons therefor;
- (c) whether Quatorchi has been removed from the list of red corner as per the request of the Government of India;
- (d) if so, the details thereof?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a): The request for the issue of a Red Corner Notice is received by the Interpol Wing of the CBI from the concerned investigating agency, which then forwards it to Interpol General Secretariat, Lyon, France. Similarly, the requesting investigating agency can only take a decision for the withdrawal of the Red Corner Notice.

(b): The red corner notice against Ottavio Quatrochi was issued on the basis of the non-bailable warrant for arrest issued against him by the Special Judge, Delhi on 06-02-1997 in Case RC1.A/90-ACU-IV-SIG for offences under the IPC and the Prevention of Corruption Act, 1947. After obtaining the opinion of the Learned Attorney General of India, CBI requested Interpol for withdrawal of the Red Corner Notice on the grounds that the non-bailable warrant on the basis of which the RCN was issued is no longer valid, and attempts to extradite Mr Quatrochi both from Malaysia and Argentina have failed.

(c) & (d): On request of the CBI, the Interpol has revoked the red corner notice against Ottavio Quattrocchi on 25th November 2008.